

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2015

AND

APPEAL NO. 47 OF 2015

Dated: 21st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 32 of 2015

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sujit Ghosh
Mr. Shashank Shekhar
Mr. Krishna Rao
Mr. P.C. Sen

Counsel for the Respondent(s)

:

Ms. Shikha Ohri for R.1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Subham Arya for R.2

A.No. 47 of 2015

Nabha Power Ltd. & Anr.

...Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. C. S. Vaidyanathan, Sr.Adv.
Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Kush Saggi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R.1

Ms. Shikha Ohri
Mr. Nimesh Jha for R.2

ORDER

List these matters for further hearing on **22.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh